

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.637 of 2020

IN THE MATTER OF:

Subbaiya Chithambaram

...Appellant

Versus

IDBI Bank & Anr.

...Respondents

For Appellant: Ms. Revathy Raghavan, Advocate

**For Respondents: Shri Sumant Batra and Ms. Niharika Sharma,
Advocates (for IRP**

ORDER
(Virtual Mode)

10.02.2021 Counsel for both sides state that Judgement Civil Appeal No.3395 of 2020 is still awaited, at the Hon'ble Supreme Court of India.

As such, list the present Appeal in Orders category on 22nd March, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md